

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

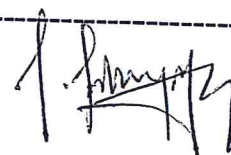
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Sathyaganesh

Counsel for petitioner



ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for respondent called but was absent. Counsel for petitioner prayed for time to make submissions in regard to suggesting the name of the Mediator for the purpose of settlement. Time is extended at request. Put up on 17.01.2018.

K Anantha Padmanabha Swamy
Member (Judicial)